

Similarly under RKVY, the States have been given flexibility/liberty to implement the scheme as per their requirement. States have also been given flexibility and autonomy for selection, planning approval and execution of projects/programmes under the scheme as per their need, priorities and agro-climatic requirements.

As regards MIDH, assistance is being provided for area expansion, protected cultivation, post harvest management infrastructure etc. in the districts covered under the programme.

Incentives for using organic manure

3073. SHRI P. BHATTACHARYA:

SHRI HARNATH SINGH YADAV:

SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the percentage of cultivation being done by using organic manure in the country as on date;
- (b) the percentage of cultivation being done by using chemical fertilizers;
- (c) whether Government is encouraging farmers to use organic manure by providing them incentives; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Organic cultivation is a chemical free cultivation that is done using organic manures, bio-fertilizers, natural extracts etc. as inputs. As on date 27.7 lakh ha. is covered under organic cultivation in the country which is 1.8% of 154 lakh ha. cultivable area in the country. Government has been promoting Integrated Nutrient Management and farmers are advised to use bio-fertilizers, organic manure in conjunction with chemical fertilizers to maintain fertility of soil. Therefore, exclusive data on either cultivation being done by using organic manure or chemical fertilizer is not available.

(c) and (d) Government of India has been promoting the use of organic manure by providing incentives under different schemes viz.:-

- ₹ 1500/per metric ton (MT) is provided as Market Development Assistance to fertilizer Companies for sale of City Compost. During 2017-18, ₹ 7.25 crore was released as subsidy.
- Capital Investment Subsidy Scheme (CISS) under Soil Health Management Scheme provides 100% assistance to State Government/Government agencies for setting up of vegetable and fruit market waste compost unit upto maximum limit of ₹ 190.00 lakh. For individuals/private agencies 33% of total financial out lay limited to ₹ 60 lakh is provided as subsidy through NABARD. As per data provided by NABARD, 21 fruit/vegetable and agro waste compost production units were established under the scheme in different states.
- Paramparagat Krishi Vikas Yojana (PKVY): assistance of ₹ 50,000 per hectare/ 3 years is given, out of which ₹ 31,000 (61%) is provided to the farmers directly through DB'T, for inputs (bio fertilizers, bio-pesticides, organic manure, compost, vermicompost, botanical extracts etc. So far 5.97 lakh ha. area has been covered under the scheme.
- Under Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) farmers are given assistance of ₹ 2500/ha/3 years for, organic inputs including organic manure and bio-fertilizers etc. So far 0.78 lakh area has been covered under the scheme.

MSP for farmers' produces

3074. SHRI RAJMANI PATEL:

DR. AMEE YAJNIK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has proposal to increase the MSP to farmers for their produces;

(b) if so, the details thereof;